



HON'BLE MR.JUSTICE A.S.NAIDU

Born on 5th July, 1948 at Armstrong road, Puri, passed Matriculation from Puri Zilla School and Graduated from Bhadrak College. After having LL.B, Degree from M.S.Law College, Cuttack joined the Bar in the year 1973 and started practice in Orissa High Court under the juniorship of Late Srikanta Mohanti, Ex-Advocate General, Orissa. Flourished his practice in Civil, Criminal, Constitutional, Revenue and allied matters, in Original forums and appellate forums throughout the State.

Appointed as Additional Government Advocate for State of Orissa in the year 1988-89 and was retainer counsel of State Election Commission, Orissa Hindu Religious Endowments Department, Cuttack Development Authority, Orissa Swearage Board, Life Insurance Corporation of India, National Project Corporation Ltd., different Municipalities and Municipal Corporations of the State etc.

Represented many Organisations, like Cotton Corporation of India, Utkal University, Calcutta University, Kalinga Iron works, Orissa Cricket Association, Orissa Hockey Federation, Central Bank of India, U.Co.Bank and different Urban Co-operative Banks of the State, Council for Homeopathic Research, New Delhi, Orissa Rural Housing Development Corporation, National Federation of Fishermen's Co-operative Ltd., New Delhi and Orissa State Agricultural Marketing Board, Bhubaneswar.

Specially appointed as counsel for the State for conducting several judicial Commissions of Enquiry set up by the Government of Orissa, such as, Justice Dr. B.N.Mishra, E-Chief Justice of Sikkim High Court commission; for enquiry into Police Atrocity on Women at Jayashankarpur, Paradeep; Judicial Commission for enquiring into the indiscriminated firing incident by Police at Baripada; Judicial enquiry set up by the government to enquire into custodial death at Balikuda P.S.Jagatsinghpur. Represented on behalf of public before the Judicial Commission set up for enquiring into the firing incident by Police in protest of intensive shrimp farming at Adhuna of Bhadrak District. Elevated to the Bench of Orissa High Court as Judge on 29.09.2000.